

(b) The following are some of the steps taken to establish industries in these areas:

(i) The districts of Purulia and Bankura have been selected as industrially backward to qualify for concessional finance from financial institutions.

(ii) The district of Purulia has been selected also to qualify for Central Scheme of investment subsidy.

(iii) Industrial potential surveys of both these districts have been carried out and industries having scope have been identified. Industrial development campaigns for motivating the entrepreneurs and giving them spot advice have also been organised at Purulia and pre-industrial development campaign surveys have been carried out in Bankura.

(iv) A number of other incentives like supply of machinery on concessional terms, are available for setting up industries in backward districts.

(v) Small Industries Service Institute, West Bengal Calcutta, provides intensive help in these districts. One Officer has been assigned for these districts separately. He visits these districts and motivates entrepreneurs and provides technical assistance for developing industries.

(vi) One Extension Centre (particularly for the development of carpentry and blacksmithy) is working at Bankura for providing technical assistance to small scale units.

(vii) Projects for the manufacture of cement and high alloy steel have been sanctioned for establishment in the district of Purulia.

(viii) A new growth centre in Purulia is also being developed.

(ix) Khadi & Village Industries Commission have assisted 56 centres in these districts. Out of these 29 are working. These involve an investment of Rs. 47.52 lakhs; production in 1975-76 of the order of Rs. 33.59 lakhs, and employment to about 3000 persons.

(x) In 1974, four Letters of Intent and 4 Industrial Licences were issued for the establishment of industries in the districts of Purulia and Bankura. In 1975, six Letters of Intent were issued. Two schemes have been registered with the D.G. T.D.

(xi) These districts are also covered under Central Rural Industries Project and Rural Artisan programmes.

In addition, the State Government also provide assistance for establishment of industries in these districts through promotional agencies, incentives scheme etc.

#### Deployment of B.S.F. and C.R.P. in States

104. SHRI SUSHIL KUMAR DHARA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to take a fresh decision regarding deployment of C.R.P., B.S.F. and any other such forces in the States; and

(b) if so, the main features thereof?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). Presumably the question is with reference to the provisions of Article 257A of the Constitution. If it be so, this matter will be reviewed along with the other provisions of the Forty-second Amendment to the Constitution in due course.